

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

18. C.P. 3570/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)  
SHRI CHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **09.07.2021**

NAME OF THE PARTIES: Ritika Ashish Thakur

V/s

VTA Engineering Services Pvt Ltd

SECTION 241 OF COMPANIES ACT, 2013

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**ORDER**

The matter is taken up through virtual hearing.

**C.P. 3570/2019**

None appeared for the Petitioner despite listing the matter on board under the caption appearance/dismissal of the Petition. It appears that the petitioner is not interested in prosecuting the matter. Therefore, the above C.P. 3570 of 2019 is dismissed for non-prosecution.

Sd/-  
CHANDRA BHAN SINGH  
Member (Technical)

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)